

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/9047/2020**

This the 12<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Ghulam Mohammad Dar Age (58 years) S/o Habib Ullah Dar R/o Laroo Kakapora District Pulwama .....**Applicant**

(Advocate:- Mr. MALIK MUSHTAQ- Not Present)

**Versus**

1. State of J&K through Commissioner/Secretary General Administrative Department, J&K Government Civil Sectt. Srinagar/Jammu & Ors. .....**Respondents**

(Advocate: Mr. Rajesh Thapa, Ld. AAG)

**O R D E R**  
**I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the ling to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e.22.04.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 12.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Sushil